

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 111

CP (IB) No. 207 /Chd/Hry/2022

IN THE MATTER OF:-

Daiwa House Industry India Pvt. Ltd.

...Petitioner

Under Section: 59, IBC2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.05.2024.

Tanvi
29.04.2024

Sd/-
Court Officer